

(b) If so, the approximate length of the road from Jhilmil Tahirpur colony to the bridge ; and

(c) when the road is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) 7.3 k.m. approximately.

(c) Work from the Bridge to the Marginal Bund is completed. Work in the remaining portions where land had been made available is in progress. Some portions of the land in the alignment of the road are yet to be acquired and as such no definite date of completion can be stated at this stage.

#### Allotment of Type IV Quarters in Delhi

862. SHRI B.K. DAS CHOWDHURY: Will the MINISTER OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) whether Government called for fresh applications in 1970 from Central Government employees in Delhi for allotment of various types of quarters to them ;

(b) the number of applications received for allotment of type IV quarters upto priority date of 31st December, 1948 ; and

(c) the number of type IV quarters that would be available for allotment by the end of the years 1971-72 and 1972-73 ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) 2,463 applications upto priority date of 31st December, 1948 were received from Government employees working in eligible offices and entitled to type IV accommodation.

(c) Out of 1,028 type IV quarters under construction in the general pool in Delhi, 256 quarters have already been completed and allotted to the eligible employees, 456 more quarters are expected to be completed during the year 1971-72 and the remaining 316 quarters are likely to become available during the year 1972-73.

#### Mithapur Fertilizer Project

863. SHRI P. K. DEO : Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether Government have taken any final decision on the Mithapur Fertilizer Project ; and

(b) if so, the salient features thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETHI):

(a) One of the conditions in the letter of intent issued to M/s. Tata Chemicals was that the company should obtain clearance under the MRTP Act. Government have now cleared the project under the MRTP Act. Final decision on the project will be taken after the company submits details as required in the letter of intent.

(b) In view of (a) above, the question does not arise.

#### Helicopters for Indian Navy

864. SHRI P.K. DEO : Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) whether Government have decided to acquire helicopters for the Indian Navy ; and

(b) if so, the financial implications thereof ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) (SHRI JAGJIVAN RAM) : (a) Yes, Sir.